

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00157/2018

DATED THIS THE 19th DAY OF SEPTEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Biswajit Majumder
S/o late Bimal Majumder,
Aged about 43 years,
Working as Driver Grade II,
O/o the Director,Visvesvaraya Industrial &
Techonological Museum,
Ministry of Culture,
Government of India,
P.B.No.5216, Kasturba Road,
Bangalore– 560 001.
Residing at: No.10,2nd Cross,
Rajiv Gandhi Road,L.B.Shasri Nagar,
Vimanapura Post,Bangalore-560 017.

..Applicant

(By Advocate Shri K.Hanifa)

vs.

1.Union of India
Rep by its Secretary,
Ministry of Culture,
Room No.501, 'C' Wing,
Shastri Bhavan,
New Delhi-110 015.

2.The Director General,
National Council Science Museum,
Ministry of Culture, Govt. of India,
33, Block, GN-Sector-V,
Bidhan Nagar,
Kolkata- 700091.

3.The Director,
Visvesvaraya Industrial &
Techonological Museum,

Ministry of Culture,
Government of India,P.B.No.5216,
Kasturba Road,Bangalore– 560 001

(By Hegde Associates .. Counsel for R2 & R3
By Shri M.Rajakumar Counsel for R1)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. The matter relates to transfer. Applicant is a native of Kolkata, who had worked earlier in Kolkata also. Thereafter, on public interest he was brought to Bangalore. Now, he would say that he has grown roots here and acquired some property in Bangalore and he now wants to continue in Bangalore. Respondents submit that in public interest he was transferred to Kolkata. Due credence was also given to the view that applicant is a native of Kolkata, his family is there and his children are studying in Kolkata. Therefore, we had queried learned counsel for the applicant as to what is the ground of challenge against the transfer. He would say that now he prefers Bangalore. This is not a ground to prevent a transfer given on public interest. There appears to be no ground in support of the applicant. OA fails.

2. OA is dismissed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)
bk.

(DR. K.B. SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA.No.157/2018

Annexure A-1: Copy of Medical Reports dt. 16.12.2005,04.08.2017' 05.08.2017' 08.08.2017&24.10.2017

Annexure A-2: Copy of No.SCCY-13018/121 O.M dt.23.04.2012 Transfer Order from Kolkata to Bangalore.

Annexure A-3: Copy of Reliving Order-No.SCCY-13018/121 O.M dt.30.04.2012 from Kolkata.

Annexure A-4: Copy of Joining Report-No.12 (123)/NT/A & E-2012 dt.17.05.2012-Bangalore

Annexure A-5: Copy of No.13019/1/5080-O.O No.10/2018-dt.22.02.2018-impugned Transfer order.

Annexure A-6: Copy of Representation dt.26.02.2018.

Annexure A-7: Copy of Representation dt.28.02.2018

Annexure A-8: Copy of Transfer Guidelines of NCSM

Annexures referred to by the respondents in the Reply Statement

Annexure R1: Copy of OM dt. 2.9.2004

Annexure R2: Copy of OM dt. 16.9.2004

Annexure R3: Copy of OM dt. 5.9.2005

Annexure R4: Copy of OM dt. 6.3.2006

Annexure R5: Copy of OM dt. 12.9.2006

Annexure R6: Copy of OM dt. 16.10.2006

Annexure R7: Copy of letter dt. 18.10.2006

Annexure R8: Copy of OM dt. 21.10.2006

Annexure R9: Copy of OM dt. 15.3.2007

Annexure R10: Copy of OM dt. 6.12.2012

Annexure R11: Copy of OM dt. 26.11.2012

Annexure R12: Copy of OM dt. 4.7.2014

Annexure R13: Copy of OM dt. 8.7.2014

Annexure R14: Copy of OM dt. 6.10.2015

Annexure R15: Copy of OM dt. 6.12.2016

Annexure R16: Copy of OM dt. 3.10.2016

Annexure R17: Copy of OM dt. 13.2.2017

Annexure R18: Copy of OM dt. 13.2.2017

Annexure R19: Copy of OM dt. 2.5.2017

Annexure R20: Copy of OM dt. 17.5.2017
Annexure R21: Copy of OM dt. 19.6.2017
Annexure R22: Copy of OM dt. 27.2.2017
Annexure R23: Copy of OM dt. 5.8.2017
Annexure R24: Copy of OM dt. 7.8.2017
Annexure R25: Copy of OM dt. 31.10.2017
Annexure R26: Copy of OM dt. 19.3.2018
Annexure R27: Copy of OM dt. 21.3.2018
Annexure R28: Copy of letter dt. 21.3.2007
Annexure R28(a): Copy of OM dt. 17.3.2007
Annexure R28(b): Copy of OM dt. 5.4.2007
Annexure R29: Copy of OM dt. 24.6.2008
Annexure R30: Copy of OM dt. 2.7.2018
Annexure R31: Copy of OM dt. 31.3.2018

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